

CHAMBER MATTER
SECTION XVIA

S U P R E M E C O U R T O F I N D I A

ARBITRATION PETITION NO.1 OF 2001

IN THE MATTER OF:

SHIN SATELLITE PUBLIC CO. LTD.
(S)

PETITIONER

VERSUS

JAIN STUDIOS LTD.
RESPONDENT (S)

R

Date : 13th January, 2006

BEFORE :

HON'BLE MR. JUSTICE C.K. THAKKER

For Petitioner (s)

Mr. Arun H. Mehta, Adv.

Mr. Ankit Singhal, Adv.

Mr. Nikhil Nayyar, Adv.

For Respondent (s)

Mr. K.N. Bhat, Sr. Adv.

Mr. Neeraj Kumar Jain, Adv.

Mr. Aditya Kumar Chaudhary, Adv.

Mr. Bharat Singh, Adv.

Mr. Sanjay Singh, Adv.

Mr. Ugra Shankar Prasad, Adv.

O R D E R

Hearing concluded.

Judgment reserved.

.....J.

THAKKER]

[C.K.